

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:751  
ANSWERED ON:29.07.2010  
PRIVATE BUSINESS OF ADVOCATES  
Agarwal Shri Jai Prakash

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the advocates are not allowed to indulge in any private business;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government proposes to lift this restriction; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (d) The information is being collected and will be laid on the Table of the House.